



भारतीय रिजर्व बैंक
RESERVE BANK OF INDIA

RBI/2015-16/181

DBS.ARS.BC 4 / 08.91.020/2015-16

September 24, 2015

The Chairman & Managing Director
Public Sector Banks

Dear Sir/Madam

Constitution of the Audit Committee of the Board

We invite a reference to paragraph A(3)(i) of circular DOS.No.BC.14/Admn./919/16.13.100/95 dated September 26, 1995 on composition of the Audit Committee of the Board (ACB) of Public Sector Banks.

In this connection we advise that should a bank have more than one ED, the ED in-charge of internal inspection and audit should be the member of the ACB whereas other EDs can be invitees to the meeting if the agenda includes any item for discussion from their domain.

Yours faithfully

Sd/-

(Indrani Banerjee)

Chief General Manager

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